


F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 19.02.2019

OFFICE ORDER

A separate module has been developed in the website to upload all Bench orders on defective appeals. The SPS/Stenos may upload the Bench orders on defective appeals allotting Miscellaneous Order number using the unique Diary number. Neither appeal number nor final order number shall be allotted to defective appeals. Appeal number may be allotted only when all defects are rectified.



(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi/Hon'ble Members, CESTAT, All Benches.
2. Dy. Registrar/Asstt. Registrar, CESTAT, All Benches.
3. SPS/Steno, CESTAT, all Benches (the timeline in respect of uploading of orders as per the prevailing instructions will also apply to the Miscellaneous Orders in defective appeals).
4. Office copy/Guard file/Notice Board/Website.